National Company Law Tribunal

Allahabad Bench

CPNO. 76/2002

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANY: Assuind Mohan Johni VIS Mohan Coulton Hotel Prosection of the companies Act of 1956

SI. NO.	Name	Designation	Representation	Signature	,
<u>1.</u>	VINCET DUBEY	ADUO CATE	RESPONDENT	0	Vincely
<u>2.</u>			OF MR. UDAIC		

CP No. 76/2002

Sri Vineet Dubey, proxy for Udai Chandani informed that the matter is still pending before the Hon'ble High Court in C.A. No. 1/2015 and stay is still continue.

In view of this, the matter to be listed on 9th March, 2018.

Date 30 1/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)